

the Master Plans for irrigation development in the tribal sub-plan areas.

(c) A list of major and medium irrigation projects under execution in the tribal sub-plan area is laid on the table of the House. [*Placed in library. See No L.T. 6284/83*]. Future projects have not been indicated by the State Governments so far.

(d) Allocation of funds for the major and medium irrigation projects beneficial to tribal areas is made by the State Governments under the tribal sub-plan. No funds are ear-marked by the Ministry of Irrigation.

Formulation of Special Component Plan for Scheduled Castes and Scheduled Tribes

5503. SHRI GIRIDHAR GOMAN-
GO : Will the Minister of AGRICUL-
TURE be pleased to state :

(a) whether his Ministry has formulated special component plan for Scheduled Castes and Tribal sub-plan for Scheduled Tribes;

(b) if so, the schemes and programmes identified both individual beneficiary and area development suited to these target group of the people during Annual Plan of Sixth Plan;

(c) funds quantified and earmarked for the Special Component Plan and Tribal sub-plan by his Ministry and released to the States and Union Territories, State-wise since the adoption of these policies; and

(d) if not, the reasons for the same ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICUL-
TURE (SHRI YOGENDRA
MAKWANA) : (a) Yes, Sir.

(b) to (c) The Central sector programmes in the Agriculture and Allied Sectors identified by the

Department of Agriculture and Coopera-
tion for the development of Scheduled
Castes and Scheduled Tribes, along
with the funds earmarked for Special
Component Plan for Scheduled Castes
and Tribal Sub-plan, are given in the
statement laid on the table of the
House. [*Placed in library. See No.
L.T. 6285/83*]

Funds are released against the
provisions made for the identified
programmes and not separately for
the Scheduled Caste and Scheduled
Tribe components thereof.

Maintenance of Godowns

5504. DR. VASANT KUMAR
PANDIT : Will the Minister of FOOD
AND CIVIL SUPPLIES be pleased to
lay a statement showing :

(a) whether Government have plans
to build or purchase godowns in major
mandis of each State; if so, details
for the years 1983-84 and 1985,
State-wise;

(b) what is the number of godowns
with Food Corporation of India which
are (i) rented or hired, (ii) on lease
and (iii) on temporary basis;

(c) the yearly expenditure incurred
under each category during 1980-81
and 1982;

(d) whether the condition and
maintenance of these godowns is
generally bad and needs heavy repairs;

(e) if so, the details of expenditure
for repair/maintenance of rented/hired
godowns during 1980-81 and 1982;
and

(f) what modern technology has
been introduced in F.C.I. godowns
to load, unload, Rly. siding, protection
from rodents and insects and climatic
damage, the details thereof ?

THE MINISTER OF STATE OF
THE MINISTRY OF FOOD AND
CIVIL SUPPLIES (SHRI BHAGWAT
JHA AZAD) : (a) The Food Corpora-
tion of India proposes to build 5 lakh

tonnes storage capacity during 1983-84. The target for 1984-85 is yet to be finalised. Storage capacity is built or hired by the Corporation at various places in different States Keeping in view storage needs and operational considerations.

(b) The number of hired godowns with the Corporation is 1674.

(c) The annual expenditure incurred on hired godowns was Rs. 24.84 crores during 1980-81 and Rs. 24.82 crores during 1981-82.

(d) No, Sir:

(e) The expenditure on repairs maintenance of hired godowns is borne by their owners and not by the Corporation.

(f) The godowns are constructed with high platform without steps to make them rodent-proof and to facilitate easy loading and unloading of food-grains. Large capacity godowns are generally provided with railway siding. Pre-monsoon inspection of godowns is carried out and repairs are undertaken whenever necessary to prevent leakage of rain water. Foodgrains in storage are inspected regularly and treated with pesticides by qualified and technically trained staff whenever insect infestation is observed, and all measures are adopted to prevent deterioration in storage.

Foodgrain Loss due to Drought and Flood

5505. SHRI SATYAGOPAL MISRA:
SHRI SATYASADHAN
CHAKRABORTY :

Will the Minister of AGRICULTURE be pleased to state :

(a) the money value of the total loss of foodgrains due to drought and floods during the past five years ending in 1982-83; and

(b) the estimated money value

needed for flood control and prevention of drought in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) :
(a) and (b) The information is being collected and will be placed on the Table of the Sabha on receipt.

भूमिहीन व्यक्तियों के लिए मकान बनाने हेतु आवंटित राशि

5506. श्री रामलाल राही : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राज्यों में ग्रामीण क्षेत्रों में भूमिहीन व्यक्तियों के लिए भूमि खरीदने और उस पर मकान बनाने हेतु 1190.87 करोड़ रुपये की राशि आवंटित की है;

(ख) यदि हां, तो इसमें से कितनी राशि उत्तर प्रदेश विशेष कर उत्तर प्रदेश में सीतापुर जिले के लिए आवंटित की है;

(ग) अब तक कितने भूमिहीन व्यक्तियों को यह धन दिया गया है; और

(घ) यदि उन्हें कोई राशि नहीं दी गई है तो उसके विस्तृत कारण क्या हैं ?

निर्माण और आवास मन्त्रालय में उप मन्त्री (श्री मोहम्मद उस्मान आरिफ) :

(क) से (घ) आवास राज्य का विषय है। भूमिहीन परिवारों की ग्रामीण आवास स्थल एवं निर्माण सहायता योजना के लिए योजना प्रावधान नियतन 353.50 करोड़ रुपये है। छठी पंचवर्षीय योजना अवधि के दौरान उत्तर प्रदेश के लिए प्रावधान 18 करोड़ रुपये है। किसी खास जिले के लिए नियतन राज्य सरकार द्वारा दिया जाएगा। इस योजना की